

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA,  
MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati the 8<sup>th</sup> of February, 2012.

No. HC.VII-417/2011/ 851/A, the Gauhati High Court, Guwahati is pleased to direct the following Judicial Officers to attend the '**Regional Conference of East Zone on Mediation**' organized by the Gauhati High Court Mediation Centre, Guwahati on 18.02.2012 at Srimanta Sankardev Kalashetra, Panjabari, Guwahat. They are directed to report at the venue at 8.30 A.M. positively.

Sl.no.	Name	Designation
1.	Sri Sunil Kr. Poddar	Secretary, District Legal Services Authority, Barpeta.
2.	Smti. Geeta Baishya Changkakati	Secretary, District Legal Service Authority, Bongaigaon
3.	Smti Parinita Barman Sangma	Secretary, District Legal Service Authority, Silchar.
4.	Smti. Pranita Rani Rajmedhi	Secretary, District Legal Service Authority, Nalbari.
5.	Smti. Arunima Deka	District Legal Service Authority, Kokrajhar.
6.	Smti. Sharmila Bhuyan	Secretary, District Legal Service Authority, Goalpara
7.	Sri Aminur Rahman	Secretary, District Legal Service Authority, Karimganj.
8.	Smti. Manju Rekha Sharma	Secretary, District Legal Service Authority, Dibrugarh
9.	Sri Saiful Islam	Secretary, District Legal Service Authority, Jorhat
10.	Sri Mahendra Kalita	Secretary, District Legal Service Authority, Sonitpur
11.	Sri Dipak Thakuria	Secretary, District Legal Service Authority, Golaghat
12.	Smti. Mitali Thakuria	Secretary, District Legal Service Authority, Nagaon
13.	Smti. Susmita Phukan Khound	Secretary, District Legal Service Authority, Sivasagar

14.	Smti. Joosmita Sharma	Secretary, District Legal Service Authority, Darrang
15.	Sri Dibyajyoti Mahanta	Secretary, District Legal Service Authority, Udalguri.
16.	Sri Satyanath Sharma,	Secretary, District Legal Service Authority, Morigaon.

By order,

Sd/- Dr. (Mrs) Indira Shah,

**REGISTRAR GENERAL**